

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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Application No : CA(CAA)/77(CHE)/2022  
Petition No : CP(CAA)/57(CHE)/2023  
Name of Petitioner :  
& Swelect Solar Energy Pvt Ltd And Ors  
Name of Respondent :  
Section : Sec 230-232 of CA, 2013

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**ORDER**

Present: Mr. B.Dhanaraj, Ld. Counsel for Applicant.  
Mr. B.Palani for OL.  
Mr. Avinash Krishnan Ravi, Ld. Counsel for RD.

RD and OL reports are available on record whereby no substantial objections have been raised except the compliances to be made.

Arguments partly heard.

Memo be filed by the Applicant.

List the application for hearing on **09.05.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**